# MINUTES OF THE 9<sup>th</sup> MEETING OF PROCUREMENT COMMITTEE OF IRDA HELD ON On 22<sup>nd</sup> February, 2012 IN IRDA, HYDERABAD

## **Present:**

- 1. Shri. A.Krishna Rao (Chairman)
- 2. Shri R. K. Sharma (CAO) Convener
- 3. Shri. Randip Singh Jagpal (JD Non-Life ) -Member
- 4. Ms. Mamta Suri (JD F& A) Member
- 5. Shri. Mahesh Agarwal (Sr. AD) Secretary

### **User Depts Invited**

- **1.** Ms. Yagnapriya Bharat (JD Consumer Affairs Dept)
- 2. Mr. Jay Kumar (DD- IIB)

It is noted that all the members of the Committee are present. The items on the agenda are taken up for consideration.

Item No.1: Approval and transfer of payment of Rs. 1 Crore to DAVP A/c no. 15220 towards telecast and broadcast of IRDA's advertisement through Private Channels. JD (Consumer Affairs) informed the Committee about the requirement of advance to be paid to DAVP towards telecast and broadcast of IRDA's advertisement through private channels. The Committee informed that a person should be deputed to reconcile the statement of DAVP. Though there was a report from auditor, M/s. Beldi & Associates, Chartered Accountant but it was not mentioning anything about the pending bills of DAVP. JD (Consumer affairs) informed that they were getting signed bills pertaining to

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print media from DAVP, however, for TV and Radio advertisements they were not given signed bills. JD (Consumer affairs) also informed that they were evaluating other options like, placing advertisements directly with channels at DAVP rates. Committee asked the department to explore the procedure adopted by RBI/ SEBI and also appoint agency to select channels for advertisement. The committee decided that auditor M/s. Beldi & Associates needs to give certificate before any payment can be released to DAVP.

### Action Taken by Consumer affairs dept :

Consumer affairs dept have given report from M/s. Beldi & Associates dt 23/2/2012 where release orders downloaded from the DAVP website relating to the IRDA's Awareness Campaign and statement enclosed with the DAVP's letter dt. 11/11/2011 is cross checked and verified.

Further, it has been informed that discussions that were held in the Procurement Committee about practices of RBI and SEBI for placement of print and audio - visual ads. They have spoken to Ms.Alpana Killawala, CGM of RBI who informed that RBI carries out its campaigns through agencies on commercial rates after having tried placing them through DAVP several years back. Discussions were also held with Shri.Garg, GM of SEBI who informed that they did place through DAVP in the past but have found that it was very difficult to get responses from them of get them to do what SEBI wanted in terms of the media list, the insertions etc. He mentioned that they have not placed any ads in the recent past. For the future, they are apparently working on a Request For Proposal wherein they will empanel agency/cies who will be willing to place ads only at DAVP rates. Mr.Garg mentions that they are still on the job of preparing the RFP.

#### Final Approval.

According the statement prepared by M/s Beldi acsociates, the bills received and pending amounted to Rs.12389414/-. Since some bills are still pending and the amount in the release orders is usually different from that in the bills received, an amount of Rs. 75 lakhs may be released now and the balance to be released on the receipt of all the bills by the Consumer affairs dept.

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Item No.2 : Appointment of STQC for testing of IIB web application.

Procurement Committee was informed that there was a Security Committee consisting of following persons :

- 1. Prof.H.Krishnamoorthy, IISc, Bangalore
- 2. ED (Admin)
- 3. Prof.B C Jinega (Retd), Advisor, IRDA

The committee was further informed that TCS had developed web application for Insurance Information Bureau(IIB) wherein online information regarding policy holdcrs and claim status were being recorded. As STQC is a government agency, it was approached to carry out testing of IIB web application. The penetration testing has been already done by TCS who had developed the application.

Committee approved the proposal as STQC being a government agency.

**Vote of thanks** 

The meeting was concluded with a vote of thanks to the Chairman.

Secretary

JD (F & A)

Member

Convener

Ace

Chairman

Member